

DIVISION BENCH

ITEM NO. 119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 2/2022 IN CP No. 65/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December,
2022, 12:00 pm**

NAME OF THE COMPANY	YOGENDRA KUMAR GUPTA & ORS V/S SUNWORLD INFRASTRUCTURE PVT LTD & ORS
UNDER SECTION	241/242 & 246 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Saket Singh alongwith Sh. Ankur Goel, Adv.

: For the Petitioner & Applicant in CA No. 2/2022

Sh. Arvind Kumar Gupta alongwith Ms. Henna George, Adv.

*: For the Respondent No. 1-3, & 5-12 &
Respondent No.1-3, 5-6 in CA No. 2/2022*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
09th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

07th December, 2022

*Priya Agarwal
(Stenographer)*